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**INVITATION FOR EXPRESSION OF INTEREST FOR
RELIANCE INNOVENTURES PRIVATE LIMITED**(ADA Group entity having investments in Group companies and also operating Renewable Energy projects in
Maharashtra and Tamilnadu)(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Reliance Innoventures Private Limited CIN - U73100MH2005PTC158356
2.	Address of the registered office	502, Plot No 91/94, Prabhat Colony, Santacruz- East, Mumbai, Maharashtra-400055, India.
3.	URL of website	https://relianceinnoventures.com
4.	Details of place where majority of fixed assets are located	Village Ambawade, Taluka Patan, District Satara, Maharashtra.
5.	Installed capacity of main products/ services	The Company being an investment company of Anil Dhirubhai Ambani Group (ADAG), holding investments in subsidiaries and step-down subsidiaries besides having operational wind energy generation projects of 45 MW – Wind Turbine Generators in Satara, Maharashtra and 5.625 MW – Wind Turbine Generator in Udumalpet, Coimbatore, Tamil Nadu.
6.	Quantity and value of main products/ services sold in last financial year	INR 33.87 Crores in the financial year 2021-22
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Will be shared vide electronic means on requisition
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Expression of Interest process document available on https://relianceinnoventures.com or can be sought by email to rp.ripl1154@gmail.com
10.	Last date for receipt of expression of interest	13 October 2023 (Originally – 02 September 2023)
11.	Date of issue of provisional list of prospective resolution applicants	23 October 2023 (Originally – 12 September 2023)
12.	Last date for submission of objections to provisional list	28 October 2023 (Originally – 17 September 2023)
13.	Process email id to submit EOI	rp.ripl1154@gmail.com



Regards,

Harish Kant Kaushik

Resolution Professional of Reliance Innoventures Private Limited
(Company under CIRP vide NCLT order dated 15th June 2023)

Registration No. IBBI/PA-001/IP-P01469/2018-19/12340

Authorization for Assignment valid till 04th December 2023

Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A,
Behind Courtyard Marriot, Chakala, Andheri East,
Mumbai - 400093Email id: rp.ripl1154@gmail.com, harishkant2007@gmail.com

Place: Mumbai

Date: 29.09.2023